

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:416
ANSWERED ON:06.12.2013
MEETING WITH CHAIRPERSONS OF PSBS
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government has recently held a meeting with the Chairpersons of different Public Sector Banks (PSBs);
- (b) If so, the details thereof along with the issues discussed therein;
- (c) Whether the issue of loan defaulters and growing Non Performing Assets(NPAs) of the PSBs was also discussed in the said meeting; and
- (d) If so, the details thereof along with the steps taken/being taken by the Government for expeditious recovery of such loans?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): A Quarterly Performance Review Meeting with Chairpersons of Public Sector Banks (PSBs) was held on 22.10.2013 wherein various issues, including the issue of loan defaulters and growing Non Performing Assets (NPAs) of the Public Sector Banks, were discussed.

In the meeting, following decisions in relation to recovery of NPAs were also taken:-

- (i) All PSBs to regularly monitor the top 30 NPA accounts where a very high percentage of NPA exists and hold camps for improving recovery in agriculture and Medium & Small Enterprises (MSE) sectors.
- (ii) All PSBs to hold a separate meeting after their Board Meeting to expedite the recovery.